

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).5324/2011

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

M/S. R.N. PRODUCT

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing
O.T.,c/delay in refiling SLP

Date: 11/04/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr.Vijay Pratap Singh,adv.
 Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondent has been served. Vakalatnama is not
filed. No representation also. Hence, place the matter
before the Hon'ble Court as per rules.

(Sunil Thomas)
Registrar

SB